

in the fields of Child Welfare and Development.

5. Organisational Assistance to Voluntary Organisations working in the field of Women and Child Development to establish and continue Central co-ordinating office.
6. General Grant in Aid to Voluntary Organisations.

In addition, the anganwadi worker's training is conducted through voluntary organisations. Apart from the community participation as already in-built under the integrated Child Development Service (ICDS) Scheme, the involvement of voluntary organisations has been emphasised from time to time and the State Governments have been directed to give entire projects of running of some anganwadis of such projects to voluntary organisations.

In the annual conference of the State Social Welfare Secretaries and Directors, it was further stressed that more and more voluntary organisations should be involved in the child development activities at implementation level, in the States and Union Territories.

277
Ownership Rights to Allottees of Markets in New Delhi

3371. DR. LAXMINARAYAN PAN-DEY:
SHRI L.K. ADVANI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether government have examined various aspects of its decision taken in October, 1989 to confer ownership rights to Meherchand Khanna Market, Lodhi Colony and INA Market, among other markets, on

lease-hold basis to the authorised allottees; and

(b) if so, the progress made so far in the implementation of the decision?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The process of implementing the decision has commenced.

[Translation] *Textile*
278
Profits/Losses Incurred by the Hira Mills Ujjain

3372. SHRISATYANARAYAN JATIYA:
Will the Minister of TEXTILES be pleased to state:

(a) the cost of production and profit and loss incurred by the Hira Mills at Ujjain during the last six months;

(b) the number of labourers who have left Hira Mills during each month of the year 1989-90 and the year 1990-91 and the amount deducted as donations from their provident fund payments; and

(c) the steps being take to improve civic amenities in residential houses provided to the labourers in Hira Mills complex?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) During the period February to July, 1990, the cost of production of Hira Mills, Ujjain was about Rs. 6.63 crores and the provisional net losses suffered by this mill during the same period was about Rs. 1.91 crores.

(b) Number of labourers who left Hira mills during each month of 1989-90 and 1990-91 (upto July, 1990) is given hereunder: